

[Translation]

Tourist Centres in Bilaspur

1618. DR. PRABHAT KUMAR MISHRA :
SHRI KAMMODILAL JATAV:

Will the Minister of TOURISM be pleased to state :

(a) The number of Tourist centres opened in Bilaspur district of Madhya Pradesh ;

(b) the names of places in other districts of Madhya Pradesh where tourist centres have been developed since 1985 ; and

(c) the details of future proposal in this regard ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) to (c). The Central Ministry of Tourism has not opened any tourist centre in Bilaspur or any other district of Madhya Pradesh. Nor is there any proposal to do the same in future, under consideration.

[English]

New Visa System between India and Britain

1619. SHRI K. RAMACHANDRA REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India and Britain have decided on a reciprocal basis for a new visa system for travellers from both countries ;

(b) if so, the details of the new visa system ; and

(c) how far this review will be beneficial to India ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) to (c). No new visa system on reciprocal basis has been devised between India and Britain. However, discussions have been

taking place between representatives of the two Governments about their respective visa and consular policies affecting the interests of their nationals.

Passport Racket Bursted in the Capital

1620. SHRI M. RAGHUMA REDDY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a Passport Racket has been bursted in the capital during the first week of the February, 1987 ;

(b) if so, the details thereof ;

(c) whether any arrest has been made in this connection ; and

(d) the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) to (d). Do not arise.

Gang Involved in Transferring of Land and Flats

1621. DR. V. VENKATESH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi Police claimed to have bursted a 10-member gang on 7th December, 1986 which specialised in transferring of land or flats over which they had no title, to unsuspected buyers ;

(b) if so, whether some members of the gang were also involved in robberies ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b),